

Circular

NATIONAL GREEN TRIBUNAL WESTERN ZONE BENCH, PUNE.

(New Administrative Building, 1st Floor, D-Wing, Opposite Council Hall, Pune.)

Date: 28th August, 2015

In continuation of the earlier Circular dated 28.8.2015, the matters listed on Today's Cause List have been Stand Over to the under mentioned dates with consent of the Advocates/parties of applicants and respondents present today.

Item No.	Case No.	Parties	S.O To
1.	M.A.No. 148/2015 In Review No.13/2015 In Appeal No.35/2014	R-8 to R-11 In Rabindra Dias & Ors. Vs. GCZMA.	4.9.2015
2.	M.A.No. 149/2015 In Review No.14/2015 In Appeal No.33/2014	Mrs. Maria Filomeno Furtado In Mrs. Maria Filomeno Furtado Vs. GCZMA & Ors.	4.9.2015
3.	Application No. 68/2014(WZ)	Ashok Kajale & Ors. V/s M/s Godavari Bio-Refineries Ltd. &Ors.	31.8.2015
4.	M.A.No.91/2015 (WZ) In Application No. 56/2015(WZ)	Sarita'S Guest House (R-6) In Mrs.Fatima D'Cruz Vs. State of Goa & Ors.	11.9.2015
5.	M.A.No.92/2015 (WZ) In Application No. 56/2015(WZ)	Sebliz Stores, (R-7) In Mrs.Fatima D'Cruz Vs. State of Goa & Ors.	11.9.2015
6.	M.A.No.93/2015 (WZ) In Application No. 56/2015(WZ)	Kavin's Shop (R-9) In Mrs.Fatima D'Cruz Vs. State of Goa & Ors.	11.9.2015
7.	M.A.No.94/2015 (WZ) In Application No. 56/2015(WZ)	M/S.La Petite Guest House, (R-3) In Mrs.Fatima D'Cruz	11.9.2015

		Vs. State of Goa & Ors.	
8.	M.A.No.100/2015 In Application No. 40/2015 (WZ)	Mr.Caitano Mendonca Vs. The State of Goa & Ors.	31.8.2015
9.	M.A.No. 06/2015 In Application No. 170/2013 (WZ)	Mr.Nicholas H.Almeida v/s. The Chairman, National Board for Wildlife &15 Ors.	31.8.2015
10.	Appeal No. 79/2013	HaziraMachimarSamiti&Ors V/s Union of India &Ors.	15.9.2015
11.	Application No. 81/2014(WZ)	Kantha Vibhag Yuva Koli Samaj Parivartan Trust & Ors. V/s State of Gujrat & Ors.	15.9.2015
12.	Application No. 12/2015 (WZ)	Kashinath Shety & Ors. Vs. Chief Secretary State of Goa & Ors.	18.9.2015
13.	Application No. 49/2015(WZ)	Shri Kiran Krishnan Vs. State of Goa	16.9.2015
14.	Application No. 56/2015(WZ)	Mrs.Fatima D'Cruz Vs. State of Goa & Ors.	11.9.2015
15.	Application No. 76/2015 (WZ)	Balasaheb Dhodiba Kotwal Vs. Mr.Tanhaji Tukaram Kotwal & Ors.	3.9.2015

Registrar
(NGT, WZB, PUNE)